GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 4626
TO BE ANSWERED ON 22.07.2019

NATIONAL POLICY FOR DOMESTIC WORKERS

4626. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government proposes to bring separately a national policy for domestic workers to recognise their rights and promote better working conditions and to take labour reforms forward; and
(b) if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): A draft National Policy on domestic workers is under consideration in the Central Government. The salient features of the draft policy are as under:-

i. Inclusion of Domestic Workers in the existing legislations

ii. Domestic workers will have the right to register as workers. Such registration will facilitate their access to rights & benefits accruing to them as workers.

iii. Right to form their own associations, trade unions

iv. Right to have minimum wages, access to social security, protection from abuse, harassment, violence

v. Right to enhance their professional skills

vi. Protection of Domestic Workers from abuse and exploitation

vii. Domestic Workers to have access to courts, tribunals, etc.

viii. Establishment of a mechanism for regulation of concerned placement agencies.

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